	WEEKIY STATEMENT FOR DESPATCH OF ORDER			
	EXCISE APPEAL BRANCH			
	CESTAT, NEW DELHI-110066			
	FROM 23.09.2019 To 27.09.2019			
S/NO.	**APPEAL NO.**	**ORDER NO.**	**DATE OF ORDER RECIVED FROM THE PS TO HON'BLE PRESIDENT/VICE PRESIDENT/MEMBERS**	**DATE ON WHICH ORDER DESPATCHED**
		FINAL ORDER		
1	E/50565/2019	FO/51244/2019	20.09.2019	24.09.2019
2	E/52545/2018	FO/51254/2019	24.09.2019	25.09.2019
3-4	E/53526-27/2018	FO/51256-57/2019	25.09.2019	27.09.2019
		MISC ORDER		
1	E/MISC/50346/2019 in E/53547/2018	MO/50618/2019	20.09.2019	24.09.2019
2-3	E/COD/50238-39/2019 in E/53650/2015	MO/50619-20/2019	25.09.2019	27.09.2019
				Deputy Registrar **Excise Branch-DB**

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

Prepared by: Amit(LDC)